

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).412/2007

KASHINATH MONDAL

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report)

Date: 25/04/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s) Ms. Neelam Sharma, Adv.

Mr. T.C. Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Send reminder for the original records.

So also the Office to contact the Office of the trial court over telephone to

transmit the trial court records immediately.

List before the Hon'ble Court after receipt of the records.

(B. Sudheendra Kumar)

Registrar